

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1141/2016
CA NO.

CORAM:

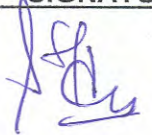


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

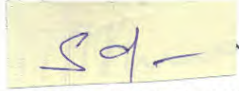
NAME OF THE COMPANY: M/s. AAPC India Hotel Management Pvt. Ltd.

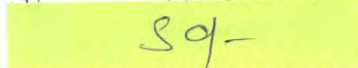
SECTION OF THE COMPANIES ACT: 100-104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	SATHWISH SINGH	Advocate		
2	SANJEEV SINGH CHADHA	ADVOCATE		
3.	C. Babooni	Company Prosecutor	For RD (NR)	

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)